

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 5677  
TO BE ANSWERED ON 7<sup>th</sup> APRIL, 2017**

**FSSAI**

**5677. DR. KAMBHAMPATI HARIBABU:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) proposes to implement food safety management system in places of worship to ensure quality;
- (b) if so, the details thereof;
- (c) whether FSSAI has identified places of worship to implement food safety management system; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): FSSAI is working to strengthen the food safety and quality control systems in places of worship by promoting good hygiene and manufacturing practices and educating the food handlers about appropriate food handling practices. FSSAI supported the Association of Food Scientists and Technologists (AFST) Mumbai, FDA Maharashtra and the Institute of Chemical Technology (ICT), Mumbai to implement the Food Safety Management System (FSMS) in two temples in Maharashtra. Thereafter, a Workshop was conducted in September, 2016 by FSSAI, involving representatives from 14 places of worship, members from different chapters of AFST and Departments from 8 States to create awareness and build capacities for improvement of food handling in places of worship.

(c) & (d): All major places of worship where food is served, fall under the ambit of the Food Safety and Standards Act, 2006 and regulations thereunder, and are required to implement food safety management system. Further, with a view to implement this system, FSSAI has prepared a roll out plan with a guidance document, including training manual.